

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.928

TO BE ANSWERED ON THE 4TH DECEMBER, 2015

DEFENCE ACQUISITIONS

928. DR. RAVINDRA BABU:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has approved major acquisition for the Indian Navy, Indian Army and the Indian Air Force during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether the Government proposes to buy more arms and weaponry technology in near future; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

Will the Minister of DEFENCE be pleased to state:

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(a)to(d): During the last three years and the current year, 62, 79 and 41 contracts have been signed with Indian and foreign vendors for Indian Navy, Indian Army and Indian Air Force respectively, for Capital procurement of Defence equipment including Ships, Missiles, Rockets, Simulators, Tanks, Guns, Aircrafts, Helicopters and Radars.

Capital procurement of defence equipment is a continuous process undertaken as per Defence Procurement Procedure (DPP). Capital procurement proposals flow from the planning process. The Long Term Integrated Perspective Plan (LTIPP) covers a period of 15 years. Currently the LTIPP 2012-27 is in vogue wherein the requirements specific to Army, Navy and Air Force include Guns, rockets, Missile Systems, Non-Lethal Weapons, Flight Control System, UAVs, Amphibious Aircraft, Air-Launched Weapon and Submarines. The LTIPP is translated into specific assets to be acquired, in the form of Services Capital Acquisition Plan (SCAP), covering a five year period. The Annual Acquisition Plan (AAP) of each service is a two year roll on plan for capital acquisition and consists of the schemes from approved five year SCAP.
